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Free Treatment to Freedom Fighters

3306. SHRI KALP NATH RAI: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) the names of the Government Hospitals in the capital where the freedom-fighters are eligible to get admissions and free treatment; and

(b) if so, what status of admission and treatment is accorded to them?

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI RASHEED MASOOD): (a) and (b). Freedom Fighters and their dependents are eligible to get free indoor and outdoor medical facilities in the Hospitals of Central Government, namely Safdarjang Hospital, Dr. Ram Manohar Lohia Hospital, Lady Hardinge Medical College and Smt. S.K. Hospital and All India Institute of Medical Sciences and Hospitals under the control of Delhi Administration on the same scale as Grade 'A' Central Government Officers.

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Assistance to Rajasthan for Health and Family Welfare Programmes

3307. SHRI MAHENDRA SINGH MEWAR: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) the names of the agencies, national and international, providing assistance Health and Family Welfare Programmes for the benefit of people in the State of Rajasthan.

(b) what are the details regarding these programmes in size of outlay, period of operation, the manpower involved and the number of beneficiaries; and

(c) the steps Government have taken to ensure optimum utilisation and reduce wast-

age in material manpower and time factors?

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI RASHEED MASOOD):

(a) to (c). Information is being collected and will be laid on the Table of the Sabha.

118 H2V/A2DS
Ayurvedic Medicine for the Treatment of AIDS

3308. SHRI P.C. THOMAS: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) number of full blown case of 'AIDS' detected so far;

(b) out of them how many are from Kerala;

(c) whether there is any positive results in our researches to fight the spread of AIDS; and

(d) whether the Ayurvedic medicines and treatment been suggested and found successful; to fight AIDS; if so, the details in this regard?

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI RASHEED MASOOD):

(a) 48 Full blown AIDS cases have been reported in the country till 30.6.90 out of which only one case is from Kerala.

(c) No.

(d). So far no Ayurvedic medicine is available to fight AIDS.

[Translation]

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Medical College in Bihar

3309. SHRI SIMON MARANDI: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether Government propose to open a Medical College in Bihar; and

(b) if so, when it is likely to be opened and the details in regard thereto?

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI RASHEED MASOOD):

(a) There is no such proposal with the Central Government.

(b) Does not arise.

[English]

ICDS Projects in Karnataka

3310. SHRI SRIKANTHA DATTA NARASIMHA RAJA WADIYAR: Will the Minister of WELFARE be pleased to state:

(a) the number of Integrated Child Development Services projects allocated to Karnataka during the last three years;

(b) whether Government of Karnataka had selected some more Taluks and requested Union Government for sanctioning more Integrated Child Development Services projects to State; and

(c) if so, the steps taken by Union Government thereon?

THE DEPUTY MINISTER IN THE DEPARTMENT OF WOMEN AND CHILD DEVELOPMENT IN THE MINISTRY OF WELFARE (SHRIMATI USHA SINHA): (a) During last 3 years (1987-88 to 1989-90), 42 Centrally Sponsored ICDS projects were sanctioned in Karnataka State.

(b) No, Sir.

(c) Question does not arise.

[Translation]

Raids In F.P.S. In Delhi

3311. DR. BENGALI SINGH: Will the Minister of ~~FOOD AND CIVIL SUPPLIES~~ be pleased to state:

(a) the number of fair price shops raided during the period from 1st January, 1990 to 31st July, 1990 in the Capital;

(b) the number of shop-keepers, who were found having sold Palmolein, maida-suji in the black market and not supplying these items to ration card holders; and

(c) the action taken by Government against the accused?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD AND CIVIL SUPPLIES (SHRI RAM PUJAN PATEL): (a) 105 fair price shops were checked during the period from 1st January to 31st July, 1990 by Delhi Administration.

(b) No case of palmolein being sold in the black market in the FPS came to its notice during the checks. Maida and suji are not sold under PDS.

(c) Does not arise.

[English]

Retaining of Government Bungalows

3312. SHRI V. SREENIVASA PRASAD: Will the Minister of URBAN DEVELOPMENT be pleased to refer to the reply given on 14 March, 1990 to Unstarred Question No. 337 regarding retaining of Government bungalows and state:

(a) whether the requisite information has since been collected;